GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

STARRED QUESTION NO:504
ANSWERED ON:29.04.2015
IMPLEMENTATION OF SWACHH BHARAT MISSION
Gutha Shri Sukender Reddy;Roy Prof. Saugata

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the precarious financial conditions of the municipalities, may impact the implementation of the Swachh Bharat Mission (SBM) and if so, the reaction of the Government thereto;
- (b) the financial position of various Municipal Corporations, in the States and the reasons for their dismal performance;
- (c) whether the Government has provided or proposes to provide any financial assistance to municipalities and if so, the details thereof including the funds allocated to municipalities during the last three years;
- (d) whether the Government proposes to unleash urban reform, empower and promote/revamp municipal bodies including sharing of income from Goods and Services Tax with municipalities and if so, the details thereof; and
- (e) the steps taken to assist urban municipalities so as to improve implementation of SBM?

Answer

THE MINISTER OF URBAN DEVELOPMENT (SHRI M. VENKAIAH NAIDU)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 504 FOR 29.4.2015 REGARDING IMPLEMENTATION OF SWACHH BHARAT MISSION

(a) to (c): The estimated cost of the implementation of Swachh Bharat Mission (Urban) for its various components is Rs 62,009 Crore. The Government of India share amounts to Rs.14, 623 Crore. In addition, a minimum additional amount equivalent to 25% of Government of India funding amounting to Rs. 4, 874 crore shall be contributed by the States as State/Urban Local Body share. This will be 10% in the case of North East and special category States. The balance fund is proposed to be generated through various other sources of funds such as private Sector participation, additional resources from the State Government/ULB, beneficiary share, Corporate Social Responsibility (CSR), user charges, land leveraging, Swachh Bharat Kosh, market borrowing and external assistance etc. The Government of India has already released Rs.859.48 crores in the financial year 2014-2015 as first instalment for the Swachh Bharat Mission for 30 States/Union Territories, details of which are at Annexure.

The funds are available for 4041 ULBs.

The State Governments/ULBs are responsible for utilising the Central Government funds allocated for the Swachh Bharat Mission in an efficient and timely manner.

The data pertaining to the financial position of Municipal Corporations is maintained at State/ULB level.

Under the 13th Finance Commission (2010-2015), the Government of India released Rs 14, 566.85 Crore to ULBs of States The Government has also accepted the 14th Finance Commission's recommendations for providing Rs 87,143.8 Crore to ULBs of States.

- (d): Under the New Urban Rejuvenation Mission (NURM) Programme being formulated in the Ministry, it is proposed to strengthen the ULBs by undertaking a set of reforms which will increase their financial capabilities.
- (e): This Ministry is hand holding the states for the implementation of the Swachh Bharat Mission to ensure that the targets are met by 2nd October 2019. Four Regional Consultative Workshops at Hyderabad, New Delhi, Mumbai and Kolkata, and two State level Consultative Workshops at Bengaluru and Vijaywada have been held to sensitise the States/ULBs. This Ministry has also launched a dedicated web portal which provides all information pertaining to the Mission. In addition, direct interaction with the States/ ULBs is regularly made through video conferences and a web cast with all Districts/municipal bodies and State Governments was held on 17th April 2015 for the Swachh Bharat Mission.